

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose +	Section	Name of the Parties M/s. / Mr.
CP No.29/2017	-	Hearing (non-filing of state-ment of objection)	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Raghuram**  
**Cadambi**  
**9900039859**  
for  
**C.K.Nandakumar**

**Petitioner**

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present. Objections not filed both the counsels reported the matter is under talks of compromise between the parties and requested time list it on 29/09/2017 for reporting settlement if any and for filing objections.

**MEMBER(J)**

**MEMBER(T)**